

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 382/TT/2020

- Subject** : Petition for determination of Transmission tariff for 2019-24 tariff period in respect of nineteen assets under “Transfer of Power from Generation Projects in Sikkim to NR / WR Part-B” in the Eastern Region.
- Date of Hearing** : 6.1.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Bihar State Power (Holding) Company Ltd. and 16 others
- Parties Present** : Shri Tarun Johri, Advocate, TUL
Shri Ankur Gupta, Advocate, TPTL
Shri Manish Kumar Choudhury, Advocate, BSPHCL
Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Aryaman Saxena, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri V.P. Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Mrs. Swati Jindal, TUL
Shri Abhishek Vats, TPTL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

